

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION SHRI SIKANDAR BAKHT: (a) to (d). A plot of land measuring 3,960 Sq. metres (4736.1 Sq. Yds.) underneath Bungalow No. 3 Raisina Road was allotted to the Board of Trustees of Jawahar Bhawan Trust of the All India Congress Committee in September 1975. Another plot measuring 3832.251 Sq. metres (4583.325 Sq. Yds.) was allotted to them in December, 1976. The plot allotted in December, 1976 included land underneath Bungalows Nos. 2 and 4, Dr. Rajendra Prasad Road. The allotments were made at Rs. 149.50 per Sq. metre (Rs. 125 per Sq. Yd.) The pre-determined commercial rate in respect of both the plots at the time of allotment was Rs. 598 per Sq. metre and the residential rate was Rs. 299 per Sq. metre.

The Board of Trustees was also required to pay depreciated cost of the structures amounting to Rs. 96,212/- for bungalow No. 3, Raisina Road and Rs. 1,18,980/- for bungalows Nos. 2 and 4, Dr. Rajendra Prasad Road. These amounts have been paid by the Board of Trustees.

Implementation of Sports Council's Decision

93. SHRI C. K. CHANDRAPPAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) how far Government are successful in implementing Sports Council's decision regarding training in sports;

(b) whether Government intend to set up Committee to select and train our sportsmen and women for 1980 Olympic; and

(c) if so, the highlights thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-

DER): (a) The implementation of the Sports Council's recommendations is left to the National Sports Federation/Association and the Government keep in view such recommendations while clearing teams for participation in international tournaments and for any other special assistance that may be required.

(b) No, Sir. These functions fall within the purview of the Indian Olympic Association and the National Sports Federations/Associations dealing with different Olympic disciplines.

(c) Does not arise.

Policy regarding "Public Schools"

94. SHRI C. K. CHANDRAPPAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government intend to have a fresh look at the Government Policy regarding the "Public Schools" and take a decision to abolish these institutions; and

(b) if so, the relevant features regarding the new approach to this problem?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). Public Schools are taken to be those schools which are members of the Indian Public Schools' Conference. There is no proposal at present to abolish such schools.

Proper storage of foodgrains by F.C.I.

95. SHRI C. K. CHANDRAPPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the foodgrains are not stored properly by the F.C.I.:

(b) if so, whether Government are aware of any complaint to this effect and facts thereof;